

(35)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/545/ (IB)/2018
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) Kannan P T.
Permis. Fox Mandel.
Associates

Advocate for
Respondent

(Signature)

2) JOSE JOHN
LILLY FRANKS

Counsel for
O.C.

(Signature)

ORDER

Counsels for both the parties present. Counsel for the Corporate Debtor is directed to file the reply on the next date of hearing. Matter posted for arguments. Put up on **18.07.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

VS